

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

STARRED QUESTION NO:13  
ANSWERED ON:22.02.2013  
SCHEMES FOR CHILDREN  
Vijayan Shri A.K.S.

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the expenditure incurred under the Integrated Child Development Scheme and the Scheme for Welfare of Working Children in need of Care and Protection during the last three years and the current year;
- (b) the percentage share of the above expenditure to the total plan expenditure of the Government;
- (c) the total number of children catered / being catered and the share that each child gets under the above Scheme;
- (d) whether the Government proposes to introduce any structural changes in those schemes for making them more effective for the protection and development of children in the country; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (e): A statement has been laid on the Table of the House.

Statement referred to in reply to part (a) to (e) of Lok Sabha Starred Question No. 13 for 22.2.2013 raised by Shri A.K.S. Vijayan regarding 'Schemes for children'

(a) to (b): The details of expenditure incurred under the Integrated Child Development Services (ICDS) Scheme and Scheme for Welfare of Working Children in need of Care and Protection of the Ministry of Women and Child Development during the last three years and the current year and its percentage share to total plan expenditure of the Ministry and to the Government of India during the said period are as under:

(Rs. in Crores)

S. No.	Scheme / Year	2009-10	2010-11	2011-12	2012-13	
	(Actual Expenditure) (BE) Expenditure as on 8.2.2013					
(i)	Integrated Child Development Services (ICDS) Scheme	8,157.76	9,763.11	14,272.21	15,850.00	12,226.07
(ii)	Scheme for Welfare of Working Children in need of Care and Protection	9.50	10.19	9.65	10.00	5.83
Total (i+ii)		8,167.26	9,773.30	14,281.86	15,860.00	12,231.9

Total Plan Expenditure  
of the Ministry of Women  
and Child Development 8,487.72 10,634.70 15,604.44 18,500.00 13,282.82

Percentage of expenditure 96.22 91.90 91.52 85.73 92.09  
under schemes at (i) and (ii) above  
to total expenditure of Ministry  
of Women and Child Development

Total Plan Expenditure of 3,03,391.40 ,79,029.14 4,26,604.15 (#) 5,21,025.00  
the Government of India (#)

Percentage of expenditure 2.69 2.58 3.35 (##) 3.04 2.35 (#)  
under schemes at (i) and

(ii) above to total  
expenditure of GOI

# - Revised Estimates for 2011-12; ## - Against Revised Estimates for 2011-12

# - Against Budget Estimates of Rs. 5,21,025.00 crores for 2012-13

# Source : Summary of expenditure (Statement -1), Expenditure Budget Vol. I for the years 2010-11, 2011-12 and 2012-13.

(c): Under ICDS Scheme, as per information received from States / UTs, as on January, 2013, there are 74680932 children beneficiaries in the age group of 0 – 6 years and 18084590 pregnant and lactating mothers covered. The total beneficiaries covered under ICDS are 927655222.

However, for Supplementary Nutrition component of ICDS Scheme, the financial norms for beneficiaries for the above expenditure is given below :

S.No. Category Prevailing Rates for SNP

1. Children ( 6 - 72 months) Rs. 4.00
2. Severely malnourished Rs. 6.00  
children ( 6 - 72 months)
3. Pregnant women and Nursing Rs. 5.00  
mothers

The above rates have further been revised under Restructured and Strengthened ICDS to Rs. 6.00, Rs. 9.00, and Rs. 7.00 for the above categories of beneficiaries respectively. The revised rates would follow in three phases as mentioned in the answer to part (d) & (e).

Under Scheme for Welfare of Working Children in need of Care and Protection, 116 projects are being supported by this Ministry at present. Each project sanctioned under the scheme caters 100 beneficiaries and therefore, the total number of beneficiaries being catered under the scheme comes to 11,600. As per schematic norms, each child gets Rs. 10,368 to Rs. 10,668 per annum (depending on class of the city of the project location) which is borne by the Ministry of Women and Child Development and the implementing agency in the ratio of 90 : 10 respectively.

(d) & (e): In order to address various programmatic, management and institutional gaps and to meet administrative and operational challenges that had crept the ICDS over the years, Government approved the proposal for Strengthening and Restructuring of ICDS

Scheme with an over-all budget allocation of Rs. 1,23,580 crore during 12th Five Year Plan. The Administrative Approvals in this regard have since been issued to the States/UTs.

Restructured and Strengthened ICDS will be rolled out in three years as per following details:

(a) In 200 high burden districts in the first year (2012-13);

(b) In additional 200 districts in second year (2013-14) (i.e. w.e.f. 1.4.2013) including all districts from special category States and NER;

(c) In remaining districts in third year (2014-15) (i.e. w.e.f. 1.4.2014).

The key features of Strengthened and Restructured ICDS inter-alia include addressing the gaps and challenges with (a) special focus on children under 3 years and pregnant and lactating mothers; (b) strengthening and repackaging of services including , care and nutrition counseling services and care of severely underweight children; (c) a provision for an additional Anganwadi Worker cum Nutrition Counselor for focus on children under 3 years of age and to improve the family contact, care and nutrition counseling for P&L Mothers in the selected 200 high-burden districts across the country, besides having provision of link worker, 5% Anganwadi cum crÃ"che centre; (d) focus on Early Childhood Care and Education (ECCE); (e) forging strong institutional and programmatic convergence particularly, at the district, block and village levels; (f) introduction of Annual Programme Implementation Plan (APIP); (g) improving Supplementary Nutrition Programme including cost revision; (h) provision for construction and improvement of buildings of Anganwadi centres;

(i) allocating adequate financial resources for other components including Monitoring and Management and Information System (MIS) Training and use of Information and communication technology (ICT); (j) to put ICDS in a mission mode etc. and (k) revision of some financial norms etc.

An evaluation of the Scheme for the Welfare of Working Children in need of Care and Protection was conducted by National Institute of Public Cooperation and Child Development (NIPCCD) during the year 2009-10. The scheme was largely found to be achieving desired results of mainstreaming the beneficiary children. However, subsequent to the evaluation, a Committee was set up in the Ministry to suggest changes in the scheme, based on the outcomes on the evaluation. The Committee has recommended that as the Open Shelter component of the Ministry's newly introduced scheme, Integrated Child Protection Scheme (ICPS) provides similar services, albeit with better norms and procedures, the projects under the Scheme for Welfare of Working Children be covered under ICPS and this scheme be phased out. Since the scheme was formulated on the directions of the Hon'ble Supreme Court, permission has been sought from the Hon'ble Supreme Court to allow discontinuation of the scheme.